

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No214/9 /HDB/2017
NAME OF THE COMPANY	Neerus Ensembles Private Limited
NAME OF THE PETITIONER(S)	Uniglobe Sri sai Travel
NAME OF THE RESPONDENT(S)	Neerus Ensembles Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>K.H. VENKATARAMY</del> MYTRI REDDY &	<del>P.S.</del> Advocate	<del>csvenkataramy</del> 9949833577	<del>Mytri</del>
NARENDAR NAIK	Advocate	9849387366	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A. S. Ravi Prasad	Advocate	namithorasaunil@rediffmail.com 9440221074	Prasad

Heard Ms Mytri Reddy along with Narendar Naik, Learned Counsels for the Petitioner and Shri D.V.A. S. Ravi Prasad, Learned Counsel for the Respondent.

CP disposed of by separate orders.

  
Member (T)

  
Member (J)